

**International Conference on Prohibition held in New Delhi**

1228. SHRI N. R. LASKAR :  
 SHRI MAYAVAN :  
 SHRI SAMINATHAN :  
 SHRI DHANDAPANI :  
 SHRI CHENGALRAYA NAIDU :  
 SHRI RAGHUVIRSINGH SHASTRI :  
 SHRI NARAYANAN :  
 SHRI B. K. DASCHOWDHURY :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that an International Conference on Prohibition was held in New Delhi from the 25th to 30th January, 1970.

(b) if so, how many countries participated in the Conference.

(c) what were the subjects discussed; and

(d) the decisions arrived at ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) Yes, Sir.

(b) Seven including India.

(c) and (d) . A statement including the subjects discussed and the Resolutions passed at the Conference is laid on the table of the House. [*Placed in Library. See No. LT-2676/70*]

**Meeting of Small Scale Industries Board at Gauhati**

1229. SHRI MAYAVAN :  
 SHRI N. R. LASKAR :  
 SHRI SAMINATHAN :  
 SHRI DHANDAPANI :  
 SHRI CHENGALRAYA NAIDU :  
 SHRI NARAYANAN :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that a meeting of the Small Scale Industries Board was

held on the 20th and 21st January, 1970 at Gauhati;

(b) whether the State Chief Ministers and Ministers also attended the meeting;

(c) if so, the subjects discussed therein; and

(d) the decisions arrived at ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) (a) Yes, Sir.

(b) A list of those who attended the meeting is laid on the table of the House. [*Placed in Library See No. LT-2677/70*].

(c) and (d) . The subjects discussed and conclusions arrived at the meeting of the Board are given below :

(i) A reasonable percentage of indigenous raw materials which are in short supply should be reserved for Small Scale Industries at fair prices either through the State Small Industries Corporation or other controlled channels;

(ii) Where non-availability of item to be imported by actual users in the small scale sector from a tied currency area is clearly established the conversion of licences from one currency to another should be permitted without curtailment in the 'face value' of such licences;

(iii) The import entitlement of small scale industries should be based on the requirement of the units. A quick survey of imported items which are generally in short supply should be carried out to assess the requirement of small scale units;

(iv) The Standing Committee on Credit Facilities should examine in detail the question of setting up a separate institution for meeting the equity capital and long term loan requirements of the small scale sector ;

(v) The future development of small scale industries in general, and

ancillary industries in particular should be put on statutory basis; and

- (vi) A Standing Committee on Modernisation of the small scale sector should be set up to evolve a phased programme for progressive modernisation so as to bring the benefits of science and technology to the small scale units.

**Pay Increase to staff of Heavy Electricals, Bhopal**

1230. SHRI R. R. SINGH DEO :  
SHRI RAMACHANDRA VEERPPA :  
SHRI Y. A. PRASAD :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the staff of the Heavy Electricals Ltd., Bhopal will get an increase in pay ranging from Rs. 22.50 to Rs. 45 per month with effect from October, 1969.

(b) whether this increase will have effect on other undertakings; and

(c) if so, what would be the additional burden on other undertakings ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir. The increase ranges between Rs. 22.50 to Rs. 44 per month subject to a ceiling of Rs. 185 as the minimum consolidated wage for the lowest category of regular employees.

(b) and (c). The effect on other undertakings will vary from undertaking to undertaking and, as such, the burden on other undertakings cannot be stated.

**Hassan-Mangalore Railway line**

1231. SHRI R. R. SINGH DEO :  
SHRI H. AJMAL KHAN :  
SHRI C. C. DESAI :  
SHRI PILOO MODY :  
SHRI N. SHIVAPPA :

Will the Minister of RAILWAYS be

pleased to state :

(a) what was the target date for the completion of the Hassan Mangalore Railway line ;

(b) what was original estimated expenditure ;

(c) whether the completion of the project has been inordinately delayed ; and

(d) if so, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) The Hassan-Mangalore main rail link is scheduled to be completed simultaneously with the completion of the Panambur Port project.

(b) The total cost of the Hassan-Mangalore Railway Project (inclusive of Mangalore Panambur line) was estimated to be about Rs. 23.72 crores.

(c) No.

(d) Does not arise.

**X-Ray Machines in Railway Hospitals at Semastipur and Garhara (Barauni)**

1232. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the X-Ray machines are out of order at the Samastipur and Garhara (Barauni) Railway Hospitals since long ; and

(b) if so, causes of delay in repairing the same and arrangements made for getting the needy Railway workers X-rayed ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). The X-ray plant at Garhara is in working order. The mobile and static X-ray Machines at the Samastipur Hospital have been out of order since 12-9-1969 and 23-10-1969 respectively. The mobile plant is expected to start functioning in the first week of March, 1970. The static plant is beyond economic repair and procurement action to replace the same is in progress. Patients at the